castor oil and lemon grass oil for the production of perfumes by new methods has been sanctioned by the Board of Scientific and Industrial Research of the Council of Scientific and Industrial Research;

- (b) if so, whether the scheme is under study; and
- (c) what is the cost of the scheme?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MATJ-LANA ABUL KALAM AZAD): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Rs. 14,700'00 approximately.

INSTITUTIONS IN MINING AND GEOLOGY

- *426. SHRI R. G. AGARWALA: Will the Minister of EDUCATION AND SCH:N-nnc RESEARCH be pleased to state:
- (a) how many institutions impart training in mining and geology in India;
- (b) what are the diplomas conferred by those institutions;
- (c) whether all those diplomas are recognised by the Indian Bureau of Mines; and
- (d) if the answer to part (c) above be in the negative, what are *he* reasons for the same?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MAU-LANA ABUL KALAM AZAD): (a) and (b). A statement giving the required information is laid on the Table of the House.

- (c) Yes.
- (d) Does not arise.

STATEMENT

ImtituU'W imparting training in Mining and Geology and Diplomas I Degrees conferred by them

- Degree course in Mining Engineering.
- University degrees or degree awarded by the Indian Institute of Technology, Kharagpur.
- Diploma Course in Mining Engineering.
- to Diplomas awarded by State Boards of Technical Education or similar authority.
- M. Sc. in Geology.
- 23 University degrees or degree awarded by the Indian Institute of Technology, Kharagpur.

The Indian School of Mines and Applied Geology which is one of the institutions included under 1 and 3 above also awards its own Associate-ship which in the case of Mining Engineering is recognised as equivalent to degree in Mining Engineering and in the cast of Applied Geology as equivalent to M.Sc. in that subject. The students of the School can either appear for the examinations of the Bihar University (to which the School is affiliated) and obtain B.Sc. (Mining Engineering) M.Sc. (Geology) degrees or appear for examinations held by the School itself for the award of Associateship.

INCOME-TAX AUTHORITY FOR THE NICOBAR ISLANDS

- •429. SHRI GOPIKRISHNA VIJAI-VARGIYA: Will the Minister of FINANCE be pleased to state:
- (a) which is the income-tax authority for the Nicobar Islands and what

are his qualifications for income-tax work; and

(b) what is the number of assessees who are (i) in Government employment; (ii) in private employment; and (iii) non-salaried persons?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The Income-tax authorities for the Nicobar Islands are:

- (1) The Assistant Commissioner, Nicobars who functions as the Income-tax Officer, Nicobar;
- (2) The Deputy Commissioner, Andaman and Nicobar Islands, who functions as the Appellate Assistant Commissioner of Income-tax for Nicobars; and
- (3) The Chief Commissioner, Andaman and Nicobar Islands, who functions as the Commissioner of Income-tax for Nicobar Islands.

The qualifications of these authorities for income-tax work are that they are the revenue and administrative authorities of the appointed Islands the Central by Government.

- (b) The information is given below so far as Nicobar Islands are concerned:
- Two. (ii) Nil.
- (iii) Two.

ESTABLISHMENT OF CENTRES OF EXTENSION TRAINING SERVICE

- •481. SHRI V. S. SARWATE: "Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:
- (a) how many centres of Extension Training Service, as recommended by or under the guidance of the All-India Council of Secondary Education, have so far been established;
- (b) what work has been done by them and whether any report of their work has been brought out;

(c) how many centres are proposed to be opened in the Second Five Year Plan period;

to Questions

(d) what expenditure has been incurred on these centres during the last financial year; and what is the future provision for such expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) to (d). A statement is laid down on the Table of the Sabha.

STATEMENT

- (a) Fifty-two.
- (b) 1. The Extension Centres have organised a programme of in-service education for the teachers of secondary schools situated within a fifty mile radius. The programme provides for the following services:
- (i) Short-term, long-term and vacation courses.
- (ii) Workshops, seminars and study groups.
- (iii) Educational Exhibitions and Book Festivals
- (iv) Advisory and Guidance services.
- (v) Library services.
- (vi) Audio Visual Aids services.
- (vii) Publications.
- 2. (i) Each centre publishes a report of its activities every month in the form of a bulletin or news-letter.
- (ii) The Council publishes a consolidated report of the activities of all the Centres in the Extension Services Newsletter in 'Teacher Education* every month.
- (iii) Detailed reports of the activities of all the Extension Centres were published in the-
- (a) 'Proceedings of the Third Meeting of all India Council